

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 24th April, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 29/2018(CZ)	Bahuuddesiya Sahri evam Gramin Vikas Sanstan Vs State of M.P. & 2 Ors.	Mr. Aakash Ambedkar Adv.	
2.	Original Application No. 43/2018(CZ)	Yugal Kishore Sharma & Anr. Vs State of M.P. & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Appeal No. 12/2018(CZ)	Devi Singh Meena & Anr. Vs SEIAA & 6 Ors.	Mr. Saurabh Sharma, Adv.	
4.	Original Application No. 01/2019(CZ)	Gainta Parivar Vs State of Rajasthan & 2 Ors.	Mr. Yadvendra Yadav, Adv.	
5.	Original Application No. 03/2019(CZ)	Deepak Raghuvanshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR COMPLETION OF PLEADING				
6.	Original Application No. 81/2017(CZ)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. DharamveerSharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr. Vashistha Dubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. J.P.Sharma, Adv. Mr. Pankaj C. Bagadia, Adv. Mr. Sarvar Parvez Khan, Adv. Mr. Anil Nagrani, Adv. Mr. S.N.Shama, Adv. Mr. Bhavdeep Singh, Adv. Mr. V.H.Vaswani, Adv. Ms. Sunita Vaswani, Adv. Ms. Sunita Tiwari, Adv. Ms. Sheetal Tiwari, Adv. Mr. D.K.Chhabra, Adv. Mr. Bhavdeep Singh, Adv. Mr. Aakash Ambedkar, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 24-04-2019 shall be adjourned to 23-05-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in